

Shri Daji: Out of these 29 cases, how many have been restarted as a result of the efforts of Government?

Shri R. K. Malviya: There is a list in which.....

Shri Daji: Tell us the number.

Shri R. K. Malviya: Eleven.

Shri Indrajit Gupta: Out of these cases of closures, may I know how many coal mines are involved, and how many of these closed coal mines are still lying closed or have been brought back into operation?

Shri R. K. Malviya: There is no report about closure of any coal mine out of these 29 cases.

Shri N. Sreekantan Nair: May I know whether in this list the Chavara Ilmenite Mines which have been recently closed are also included?

Shri R. K. Malviya: No information is available.

Shri P. Venkatasubbaiah: May I know whether any of these industrial projects have been affected due to any labour trouble?

Shri R. K. Malviya: No, Sir. These closures have been mostly due to, accumulation of stock, financial difficulties, power shortage, shortage of wagons reduction in the number of ships, etc.

Dr. Ranen Sen: May I know if any relief to the workers has been given by the employers or by any State Government after the closure of these mills; if not, has the Government taken any measure or any step to see that the workers get relief?

Shri R. K. Malviya: In all these cases, the Government has taken action. Cases belonging to the State sphere have been referred to the States. Some have been referred to the Emergency Production Committee, and many of the cases have also been directly settled and relief provided.

Shri A. N. Vidyalandkar: Was the Government informed beforehand about these closures?

Shri R. K. Malviya: No, Sir.

Shri Indrajit Gupta: The hon. Minister said a little while ago that there were no mines involved in it. Is he not aware of the fact that the South Kenda Mines in the Raniganj fields as well as two mines in Madhya Pradesh are lying closed?

Shri R. K. Malviya: What I said is that out of the 29 cases which are before the Government, no mine has been reported.

श्री बेरवा-कोटा : उन कमियों के कारण जो फ़ैक्टरियों बंद हुई हैं उनको चलाने के लिए और उन कमियों को पूरा करने के लिए क्या सरकार कुछ सोच रही है ?

श्री रं. किं. मालवीय : जी हाँ, कोशिश की गई है और बत से कारखाने चालू हो गये हैं और आगे भी कोशिश की जा रही है । थोड़े से केसेज जो पेंडिंग हैं उन के बारे में भी कोशिश की जा रही है और आशा है कि वह चालू हो जायेंगे ।

"Tusker" Personnel in Chinese Custody

*439. **Shri Indrajit Gupta:** Will the Minister of Defence be pleased to state:

(a) whether a number of personnel of the "Tusker" (Border road-building organisation) force have been taken prisoner by the Chinese in NEFA; and

(b) whether these personnel were employed by the Chinese to build a road from Dhola to Towang in record time?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan): (a) So far 251 personnel of Border Roads Organisation in NEFA have been reported as taken as prisoners of war.

(b) No information is available.

Shri Indrajit Gupta: May I know whether any of the road building equipment of the Tusker organisation has also fallen into the hands of the Chinese?

The Minister of Defence (Shri Y. B. Chavan): Yes, Sir.

Shri Indrajit Gupta: May I know whether any enquiry has been held to ascertain the reasons which, reportedly, permitted the Chinese to build their roads in this area at a much faster pace than the Tusker organisation was ever able to do and if so what is the result of that enquiry?

Shri Y. B. Chavan: There was no question of appointing any committee to enquire into this question of comparison. I do not think that the claim that is made is also true.

Shri Hem Barua: May I know whether the Government proposes to take any steps to link up the return of the Tusker personnel as also our prisoners of war in Chinese custody with our allowing the Chinese internees in this country to take a ship to China?

Shri Y. B. Chavan: I have not been able to follow the question.

Shri Hem Barua: It is very simple.

Mr. Speaker: Every one may not consider it as simple as the hon. Member himself does.

Shri Hem Barua: I would then clarify it, Sir. We have the Chinese internees in our country and they are going to be repatriated to China because they are sending a ship to our country very soon. I just want to know whether we are going to demand the return of our prisoners of war in Chinese hands and link that up with our allowing the Chinese internees to take a ship for China?

Mr. Speaker: The other day this question was put and the answer was given.

Shri Hem Barua: No, Sir: it was never put; I do not remember. It was never put like this.

Mr. Speaker: If I remember that?

Shri Hem Barua: We may have it answered; it is a very serious thing now.

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): I do not think it at all proper to link the two up.

Neogy Committee's Report

***440. Shri Hari Vishnu Kamath:** Will the Minister of Planning be pleased to state:

(a) whether any further progress has been made in regard to the finalisation and submission of its Report by the Neogy Committee; and

(b) if so, the present position?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-977/63].

Shri Hari Vishnu Kamath: The statement reveals an appalling state of affairs. The committee asked the State Governments to supply information, statistics and other data in relation to this; they could not succeed in that. Then Prime Minister himself wrote to the States in July 1962. Even then the State Governments, it appears, did not supply the necessary information and data. Am I to understand, in the first place, that the writ of the Prime Minister does not run in our States, even in this emergency....

Mr. Speaker: Would he come to the question?

Shri Hari Vishnu Kamath: After the Prime Minister wrote to the States has the necessary information reached the committee or not?